

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 167 OF 2019

Dated: 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Synergy Steels Limited

...Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-2

Mr. Rohit K. Singh

Mr. Kayesh Beg

Mr. Anshrutr Maheshwari for R-3 & 4

ORDER

Appearance objections, if any, shall be filed by the Respondents on or before 13.08.2019. Thereafter, rejoinder, if any, shall be filed on or before 27.08.2019 after duly serving copy of the same to the other side.

List the matter on **04.09.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj